

(b) if so, when the scandal came to light; and

(c) whether it is a fact that IG, CRPF had been found indulging in similar corrupt practices two years ago but not punished for being "Kingpin" and despite adverse entries by superior in his confidential report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, a case of alleged irregularities in CRPF has come to the notice of the Government.

(b) 01.05.2009

(c) A case regarding lack of supervision and frequent contact with some civilians during Bihar recruitment in 2007 came to light and displeasure of Director General, CRPF was conveyed the concerned IG, CRPF on 2.9.2008.

#### States affected by Naxal-Maoist activities

492 SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether thirteen States in India have been affected by Naxal-Maoist activities establishing a Red Corridor;

(b) whether it is a fact that large number of Naxal violence has been reported in last few years including some lately;

(c) if so, the details thereof; and

(d) the steps taken by Government to contain Naxal violence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir. Talk of so called red corridor is baseless propaganda.

(b) to (d) Till June, 2009, 1128 incidents of naxal violence with 455 casualties were reported from 11 States; 82.35% of the casualties were reported from Bihar, Chhattisgarh, Jharkhand & Orissa. Details of naxal violence from 2006 to 2008 are as below:

	2006	2007	2008
Incidents	1509	1565	1591
Deaths	678	696	721

Government has adopted an integrated approach in dealing with LWE Activities in the arenas of security, developments and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central paramilitary forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of

Counter Insurgency and Anti Terrorism (CIAT) schools; modernization and capacity building of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police Forces, sharing of Intelligence, facilitating inter-State coordination, launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

#### **Providing Indian Citizenship to Pakistanis living in Kerala**

493. SHRI A. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the State Government has submitted any request for providing Indian citizenship to those Keralities who had Pakistani passport;
- (b) if so, the details thereof;
- (c) the total number of applications received by these Keralities for Indian citizenship; and
- (d) the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Requests for grant of Indian Citizenship are considered under the Provisions of Section 5 and Section 6 of the Citizenship Act, 1955 and Rules there under. As per rule 7 & 9 of the Citizenship Rules, 1956, the applications for grant of Indian Citizenship are received and processed at different stages by State/Central Government. No specific provision for grant of Indian Citizenship to Keralities, who had Pakistani Passports, has been made in the Citizenship Act, 1955 and Rules made thereunder. No centralized data of such applications received from Keralities for Indian Citizenship is maintained.

#### **Efficacy of NDMA for handling terrorism related disasters**

494. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether our National Disaster Management Authority (NDMA) is fully equipped to handle all kinds of disasters especially relating to counter-terrorism;
- (b) if so, as response speed is decisive factor, whether they need clearance from other bodies for starting operations and depending upon others for infrastructure requirements; and
- (c) whether ground-level drills are organized periodically to monitor efficacy of the disaster management techniques?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) NDMA is capable of handling various types of disasters. However,